

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 375**

**TO BE ANSWERED ON THE 6TH DECEMBER, 2023/ AGRAHAYANA 15, 1945
(SAKA)**

SPECIAL CADRE FOR WOMEN IN STATE POLICE

375 # DR. KALPANA SAINI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a special Cadre for women in the State Police Forces, if so, State-wise details thereof;

(b) whether Government has issued any advisory to the State Governments for creating special cadre for women in the State Police Forces; and

(c) if so, the details thereof and if not, whether Government would issue any such advisory to all State Governments with a view to promote and ensure women's participation and gender inclusion?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/Union Territory (UT) Administrations to create a special Cadre for women in the State Police Forces.

The Centre has issued advisories to the States/UTs for increasing number of women in the Police Forces. The Ministry of Home Affairs has issued advisories dated 21.05.2014, 12.05.2015, 21.06.2019, 22.06.2021 and 13.04.2022 to all the State Governments/UT Administrations to increase the representation of women police to 33% of the total strength. All the State Governments/UTs Administrations have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of Constables/Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

States have also been advised to strengthen welfare measures for women police personnel and ensure their safety and provide a conducive work environment such as provision of housing, medical and rest room facilities for women police personnel in Police Stations to attract more women to join the Police Force. "Police" being a State subject, it is responsibility of the State Governments/UT Administrations to ensure promotions of women police personnel in various grades in terms of their extant rules.
